

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 101 of 2017 (SZ)

Applicant(s)

R. Bhramanidhi
Villupuram.

Vs. Respondent(s)

The Government of Tamil Nadu,
Rep by the Secretary to Government,
Revenue Department, Chennai & 9
others..

Legal Practitioners for Applicant(s)

M/s V. Raghavacheri,
V. Srimathi & V. Lakshminarayan

Legal practitioners for respondent(s)

M/s M.K. Subramanian and E.
Manoharan for R1, R5, R6, R7, R8 and
R9.
Mr. G.M. Syed Nurullah Sheriff for R2
Mrs. H. Yasmeen Ali for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 02.11.2017 Applicant counsel present. R2, R7 to R9, R14 counsel present. Mr. Elambharathi files Vakalat for R14. Notice not sent. R3 appear in person. Fresh Private Notice to R10 to R13 & R15 & reply of other respondents call on 17.11.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>